ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34482/2026	BISWANATH GOUDA	MANGU NANDY	MALKANGIRI /480 /2025
	BLAPL/12119/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000001/2026
2	D-BLAPL/34485/2026	BHAGABAN HANTAL	MANGU NANDY	ORKEL /288 /2026
	BLAPL/12120/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000178/2026
3	D-BLAPL/33798/2026	JIBAN RANJAN RAY @ CHINA	SUDHANSU SEKHAR DASH	NAUGAON /157 /2026
	BLAPL/12121/2026	VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jaga
		STATE OF ODISHA		Spl/0000010/2026
4	D-BLAPL/34511/2026	AKSHAYA KUMAR DIGAL	SIDHARTHA SANKAR RAY (2)	/ /0
	BLAPL/12122/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khor
		STATE OF ODISHA		TR/0000132/2026
5	D-BLAPL/34107/2026	BISHAL MOHAPATRA	JYOTSNARANI RATH	MAHILA P.S. BUXIBAZAR /121 /2026
	BLAPL/12123/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000714/2026
6	D-BLAPL/34441/2026	CHANDRAKANTI DASH	BIDYADHAR PANDA	/ /
	BLAPL/12124/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000120/2026
7	D-BLAPL/33976/2026	MANIA @DIPTIKANTA PRUSTY	JAYADEBA BEHERA	KHAIRA /145 /2025
	BLAPL/12125/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0000790/2025
8	D-BLAPL/34229/2026	GOPAL DAS	RAKESH BEHERA	/ /0
	BLAPL/12126/2026	VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana
		STATE OF ODISHA		Spl/0000013/2026
9	D-BLAPL/31729/2026	PRASANTA KUMAR SAHANI	SOUBHAGYA KUMAR DASH	ANANDAPUR /125 /2013
	BLAPL/12127/2026	VS	VS	A.D.J.,ANANDAPUR(Kendujhar)
		STATE OF ODISHA		ST/0000066/2023
10	D-BLAPL/34306/2026	RAGHVENDRA KUSHWAH	PRASHANTA KUMAR NAYAK	/ /
	BLAPL/12128/2026	VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir
		STATE OF ODISHA		2(A)CC/0000010/2026
11	D-BLAPL/34471/2026	BIJAYA BISWAKARMA	JUGALA KISHORE PANDA	TARBHA /349 /2026
	BLAPL/12129/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		GR/0000136/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34487/2026	MAHADEV@MAHADEB TANTY	SK. ZAFARULLA	BRAJARAJNAGAR /220 /2026
	BLAPL/12130/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000074/2026
13	D-BLAPL/34506/2026	KAMPHA @ SUDHAL BHOI	MANISH DHIR	BANTALA /442 /2025
	BLAPL/12131/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000047/2026
14	D-BLAPL/34462/2026	SAMIRA SUNAMAJHI	MAHES DAS	DARINGBADI /271 /2026
	BLAPL/12132/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000195/2026
15	D-BLAPL/34489/2026	NARASINGH DUMALI	MANGU NANDY	MATHILI /196 /2026
	BLAPL/12133/2026	VS	VS	J.M.F.C.,MATHILI(Malkangiri)
		STATE OF ODISHA		GR/0000193/2026
16	D-BLAPL/34432/2026	PARESH KARA	JAYADEBA BEHERA	BINIKA /211 /2026
	BLAPL/12134/2026	VS	VS	SPECIAL JUDGE (POCSO), SONEPUR(So
		STATE OF ODISHA		Spl/0000018/2026
17	D-BLAPL/34216/2026	RAMESH NAYAK	ACHYUTANANDA PATTANAIK	CHANDABALI /375 /2026
	BLAPL/12135/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		STATE OF ODISHA		GR/0000745/2026
18	D-BLAPL/33017/2026	KALIA @ RANJIT NAHAK	ARUN KUMAR DAS	MAHABIROD /15 /2023
	BLAPL/12136/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000090/2023
19	D-BLAPL/34474/2026	DIBAKAR PATRA	MAHES DAS	/ /0
	BLAPL/12137/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000054/2026
20	D-BLAPL/34544/2026	GOLU @ NILKAMAL CHANDRAKAR	SIDDHANT SARANGI	BELTUKURI /129 /2026
	BLAPL/12138/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0001022/2026
21	D-BLAPL/34280/2026	BADAL @ PRATAP KUMAR JENA	PRATIK NAYAK	SARANAKUL /85 /2017
	BLAPL/12139/2026	VS	VS	SPECIAL JUDGE (POCSO), NAYAGARH(
		STATE OF ODISHA		TR/0000136/2022
22	D-BLAPL/34079/2026	JALANDHAR PRADHAN @JITU	ACHYUTANANDA PATTANAIK	BOLAGARH P.S. /295 /2026
	BLAPL/12140/2026	VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
		STATE OF ODISHA		TR/0000421/2026
23	D-BLAPL/34509/2026	SHRABANA BAGARTI	SIDHARTHA SANKAR RAY (2)	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12141/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000132/2026
24	D-BLAPL/32096/2026 BLAPL/12142/2026	KSHYAMASILA SETH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /104 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000048/2025
25	D-BLAPL/34548/2026 BLAPL/12143/2026	SANOJ LOHAR VS STATE OF ODISHA	SIDDHANT SARANGI VS	BELTUKURI /129 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0001022/2026
26	D-BLAPL/34495/2026 BLAPL/12144/2026	PANDI GANESH RAJSEKHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUMUDIBANDHA /16 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000072/2026
27	D-BLAPL/34033/2026 BLAPL/12145/2026	KUSIA @ KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /224 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000120/2026
28	D-BLAPL/31278/2026 BLAPL/12146/2026	GOPAL KISHORE SUNA @ GOPAL KISHOR SUNA VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /128 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000525/2026
29	D-BLAPL/34454/2026 BLAPL/12147/2026	RUNALAILA KHATUN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	K.NUAGOAN /164 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000198/2026
30	D-BLAPL/34059/2026 BLAPL/12148/2026	BARUD @ RABI @ ROHIT KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RENGALI /159 /2026 DISTRICT AND SESSIONS JUDGE,JHARS CT/0000124/2026
31	D-BLAPL/34234/2026 BLAPL/12149/2026	BIPINBIHARI @ BIPIN BIHARI BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KUNDHEIGOLA /52 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000106/2026
32	D-BLAPL/33750/2026 BLAPL/12150/2026	MADAN PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1035 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000050/2026
33	D-BLAPL/33848/2026 BLAPL/12151/2026	BABU @ DEBASIS DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SEA BEACH /29 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000079/2024
34	D-BLAPL/34240/2026 BLAPL/12152/2026	RAMA GURLA VS	SARAT KUMAR JENA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000019/2025
35	D-BLAPL/33839/2026	RAJ KISHORE NAYAK	PRAMOD KUMAR MISHRA	BARAMBA /39 /2025
	BLAPL/12153/2026	VS	VS	J.M.F.C.,BARAMBA(Cuttack)
		STATE OF ODISHA		GR/0000063/2025
36	D-BLAPL/34486/2026	AKASH MAJHI	UPENDRA KUMAR SAMAL	TALSARA /115 /2026
	BLAPL/12154/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000058/2026
37	D-BLAPL/34529/2026	RAJA BEHERA	SURYAKANTA DWIBEDI	K.NUAGOAN /166 /2026
	BLAPL/12155/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000199/2026
38	D-BLAPL/34291/2026	SADHU NAIK	KULDEEP MOHANTY	JHARPOKHARIA /273 /2026
	BLAPL/12156/2026	VS	VS	J.M.F.C.,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		CT/0001014/2026
39	D-BLAPL/34484/2026	JAIRASH @ JAIRAS DIGAL	MAHES DAS	KOTOAGARH /198 /2026
	BLAPL/12157/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000210/2026
40	D-BLAPL/34027/2026	ASHISH KUMAR JENA @ ASISH @ KOKO@ ASHISH JENA	BHABANI SHANKAR DASPARIDA	KRUSHNA PRASAD /211 /2026
	BLAPL/12158/2026	VS	VS	J.M.F.C.,PURI(Puri)
		STATE OF ODISHA		GR/0000840/2026
41	D-BLAPL/30820/2026	BETA @ PARAMESWAR HEMBRAM	CHIRANJIB ROUT	PALLAHARA /26 /2026
	BLAPL/12159/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		STATE OF ODISHA		CT/0000075/2026
42	D-BLAPL/34243/2026	MANOJ @ DURBADAL NAG	SARAT KUMAR JENA	BARGARH /439 /2025
	BLAPL/12160/2026	VS	VS	A.D.J.,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000058/2025
43	D-BLAPL/34575/2026	BIRJU KUMAR PASWAN	SACHIDANANDA PADHEE	SONEPUR /353 /2026
	BLAPL/12161/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000134/2026
44	D-BLAPL/34496/2026	DALABANDHU MUDULI @ DALBONDHU MUDULI	MANGU NANDY	ORKEL /288 /2026
	BLAPL/12162/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000178/2026
45	D-BLAPL/34500/2026	PURNA CHANDRA PAHAL	DIPANKAR ACHARYA	BRAHMAGIRI /510 /2026
	BLAPL/12163/2026	VS	VS	GRAM NYAYALAYA,BRAHMAGIRI(Pur
		STATE OF ODISHA		GR/0000557/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34535/2026	SUBASH DASH	AMITAV TRIPATHY	G.UDAYAGIRI /84 /2017
	BLAPL/12164/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		Spl/0000002/2017
47	D-BLAPL/34437/2026	MIRAJ SEKH	GURUPRASAD BEHERA	/ /
	BLAPL/12165/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000361/2026
48	D-BLAPL/34552/2026	RAMESH KEUTA	MANGU NANDY	NABARANGAPUR TOWN /417 /2026
	BLAPL/12166/2026	VS	VS	SPECIAL JUDGE(POCSO), NABARANGP
		STATE OF ODISHA		TR/0000050/2026
49	D-BLAPL/34514/2026	JHASKETAN PALEI	PARTHA SARATHI DAS	KEONJHAR SADAR /179 /2025
	BLAPL/12167/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I
		STATE OF ODISHA		GR/0000625/2025
50	D-BLAPL/34593/2026	GIRIDHARI SAMAL @ GIRDHARI SAMAL	SMRUTI RANJAN ROUT	NISCHINTAKOILI /274 /2026
	BLAPL/12168/2026	VS	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack)
		STATE OF ODISHA		GR/0000453/2026
51	D-BLAPL/34008/2026	SUMANTA KUANRA @ KUANR	HEMANTA KUMAR MOHANTA	BANGRIPOSI /121 /2024
	BLAPL/12169/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		STATE OF ODISHA		ST/0000230/2024
52	D-BLAPL/34598/2026	AJIT DIGAL	SATYABRATA DASH	/ /0
	BLAPL/12170/2026	VS	VS	SPECIAL JUDGE ATHMALLIK(Anugul)
		STATE OF ODISHA		Spl/0000011/2026
53	D-BLAPL/34558/2026	SITARAM NAYAK	MAHES DAS	KOTOAGARH /192 /2026
	BLAPL/12171/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000201/2026
54	D-BLAPL/34423/2026	HRUDANANDA NAG @ HRUDANANDA NAGA	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /7 /2026
	BLAPL/12172/2026	VS	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
		UNION OF INDIA (NCB)		Spl/0000047/2026
55	D-BLAPL/33941/2026	PRADEEP PANDA @ KUNA	BANA MOHANTY	SEA BEACH /142 /2026
	BLAPL/12173/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		ST/0000572/2026
56	D-BLAPL/34447/2026	PRASANTA MAHARANA @ PRASANT KUMAR MAHARANA	RAJENDRA NARAYAN ROUT	DIGAPAHANDI /216 /2026
	BLAPL/12174/2026	VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)
		STATE OF ODISHA		GR/0000234/2026
57	D-BLAPL/34387/2026	LABA SAHU	TARA PRASAD MOHAPATRA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12175/2026	VS	VS	SPECIAL JUDGE,PATNAGARH(Balangir)
		STATE OF ODISHA		2(A)CC/0000007/2026
58	D-BLAPL/34456/2026	DINA PINGUA	SOUBHAGYA KUMAR DASH	GHASIPURA /59 /2010
	BLAPL/12176/2026	VS	VS	A.D.J.,ANANDAPUR(Kendujhar)
		STATE OF ODISHA		ST/0000014/2026
59	D-BLAPL/34523/2026	MURALI BHOI	KULDEEP MOHANTY	BARGARH SADAR /358 /2026
	BLAPL/12177/2026	VS	VS	S.D.J.M.,BARGARH(Bargarh)
		STATE OF ODISHA		CT/0001657/2026
60	D-BLAPL/34594/2026	NABANYA @ NABA BEHERA	SASANKA SEKHAR PAIKRAY	KHANDAGIRI P.S. /838 /2026
	BLAPL/12178/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000569/2026
61	D-BLAPL/34541/2026	GANESH PRADHAN	AMITAV TRIPATHY	CHAMAKHANDI /224 /2026
	BLAPL/12179/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		ST/0000261/2026
62	D-BLAPL/33241/2026	GITANJALI BAG	SAROJ KUMAR PADHY	BOLANGIR TOWN /412 /2026
	BLAPL/12180/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001318/2026
63	D-CMAPL/36235/2026	NILA BEWA(DEAD)	ADV.	/ /
	CMAPL/153/2026	VS	VS	()
		DIBAKAR SENAPATI		//
64	D-CMP/53506/2026	RABINARAYAN MISHRA	CHANDRA MADHAB SINGH	/ /
	CMP/1970/2026	VS	VS	CIVIL JUDGE (JR. DIVN.)-CUM-JMFC, SA
		ABHAYA KUMAR SADANGI		CS/0000101/2014
65	D-CMP/53533/2026	SAMATA AGRAWAL	SOUGAT DASH	/ /
	CMP/1971/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		SUBRAT MAHAPATRA		Fao/0000023/2026
66	D-CMP/53476/2026	RAMAKANTA DAS	AJIT KU. TRIPATHY	/ /
	CMP/1972/2026	VS	VS	CIVIL JUDGE (JD),BARIPADA(Mayurbhan
		RANI DAS		CS/0000126/2007
67	D-CMP/53450/2026	BINOD NAYAK	SUKANTA KUMAR NAYAK	/ /
	CMP/1973/2026	VS	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur)
		BIJAYA KUMAR ROUT		CS/0000252/2004
68	D-CMP/48561/2026	AMARESH SARKAR	SOURAV SUMAN BHUYAN	/ /
	CMP/1974/2026	VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTAC

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		CUTTACK DURGABARI SAMITY, CUTTACK		CS/0000009/2011
69	D-CMP/53382/2026	SABITA TRIPATHY	AMIT PRASAD BOSE	/ /
	CMP/1975/2026	VS	VS	2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur
		PRADEEP SAHU		CS/0000148/2024
70	D-CMP/52173/2026	DEBABRATA PANDA	DIPTENDU SUNDAR RAY	/ /
	CMP/1976/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),BALASO
		KUMARI MANORAMA PANDA		CS/0000605/2015
71	D-CMP/53023/2026	DR. GOPAL AGRAWAL	AGNIHOTRA SAHU	/ /
	CMP/1977/2026	VS	VS	CIVIL JUDGE (SD),BARGARH(Bargarh)
		K. TAMANNA		CS/0000178/2008
72	D-CMP/52220/2026	BHAGYASHREE PRADHAN	SAROJ RANJAN SUBUDHI	/ /
	CMP/1978/2026	VS	VS	CIVIL JUDGE(SR. DIVISION),G.UDAYAG
		SANTANU KUMAR BEHERA		CMA/0000003/2026
73	D-CMP/53398/2026	PRAHALLAD KUMAR SAHA	AMIT PRASAD BOSE	/ /
	CMP/1979/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		RAHUL KUMAR SAHA		IA/0000001/2019
74	D-CMP/53883/2026	ODISHA FOREST DEVELOPMENT CORPORATION LTD., BHUBANESWAR	PITAMBAR JENA	/ /
	CMP/1980/2026	VS	VS	CIVIL JUDGE(S.D)(COMMERCIAL COUR
		M/S. RASHIKARAY INDUSTRIES, BALASORE		MS/0000120/2025
75	D-CMP/53149/2026	G. BASAVAIAH	SABITA RANJAN PATTNAIK	/ /
	CMP/1981/2026	VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTAC
		NIRUPAMA SAHU		CMA/0000223/2026
76	D-CMP/53096/2026	DEBENDRA KUMAR BEHERA @ DEBENDRA BEHERA	BIJAYA KUMAR BEHERA 1	/ /
	CMP/1982/2026	VS	VS	CIVIL JUDGE (JD),JAJPUR(Jajapur)
		AMBIKA NANDAN DAS		CS/0000062/2004
77	D-CMP/52671/2026	SNEHABALA PARIDA	BISWAJIT MAHARANA	/ /
	CMP/1983/2026	VS	VS	A.D.J.,NIMAPARA(Puri)
		MAMATARANI PAIKARAY		CVREV/0000005/2026
78	D-CMP/53137/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /
	CMP/1984/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		SHRUTI KUMARI SINGH		RFA/0000028/2023
79	D-CONTC/53620/2026	PRASANTA KUMAR PANI	ADV	/ /
	CONTC/7803/2026	VS	VS	()
		SWATI MISHRA, OAS, REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/53617/2026	PRASANTA KUMAR ROUTRAY	ADV	/ /
	CONTC/7804/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
81	D-CONTC/53282/2026	SUBHADRA PRADHAN	ADV.	/ /
	CONTC/7805/2026	VS	VS	()
		SANJIB MISHRA, I.A.S		//
82	D-CONTC/53719/2026	SANTANA PAL	ADV.	/ /
	CONTC/7806/2026	VS	VS	()
		DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA		//
83	D-CONTC/52968/2026	MURALIDHAR DASH	AVIJIT PATNAIK	/ /
	CONTC/7807/2026	VS	VS	()
		PRAGNYA PARAMITA, TAHASILDAR, OUPADA, BALASORE		//
84	D-CONTC/53714/2026	SATRUGHNA BARAL	ADV.	/ /
	CONTC/7808/2026	VS	VS	()
		SUBHA SARMA, I.A.S		//
85	D-CONTC/51794/2026	CHITTARANJAN BEHERA	AVIJIT PATNAIK	/ /
	CONTC/7809/2026	VS	VS	()
		USHA PADHEE, IAS		//
86	D-CONTC/53741/2026	PRAMOD KUMAR PATRA	ADV	/ /
	CONTC/7810/2026	VS	VS	()
		SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.		//
87	D-CONTC/53744/2026	SARATHI DASH	ADV	/ /
	CONTC/7811/2026	VS	VS	()
		DR. SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KHORDA		//
88	D-CONTC/53760/2026	KADAMBINI RAY	ADV.	/ /
	CONTC/7812/2026	VS	VS	()
		THIRUMALA NAIK, IAS		//
89	D-CONTC/53705/2026	CHANDRAPRAVA MOHANTY	ADV.	/ /
	CONTC/7813/2026	VS	VS	()
		DR.MRINALINI DARSWAL, IAS		//
90	D-CONTC/53751/2026	MANORANJAN NAIK	ADV.	/ /
	CONTC/7814/2026	VS	VS	()
		GOPAL CHANDRA BHADRA, ASST. MANAGER, PMSBY CLAIMS, NATIONAL INSURANCE COMPANY LTD., BHUBANESWAR		//
91	D-CONTC/53747/2026	JAYARAM SAHU	ADV	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7815/2026	VS	VS	()
		BIRANCHI NARAYAN PRADHAN, ENGINEER IN CHIEF(PUBLIC HEALTH) BHUBANESWAR		//
92	D-CONTC/53742/2026	K. PRADEEEP KUMAR REDDY	ADV	/ /
	CONTC/7816/2026	VS	VS	()
		ER. PRAGYAN PRASAD SAHOO		//
93	D-CONTC/53803/2026	TUKU ROUT	ADV.	/ /
	CONTC/7817/2026	VS	VS	()
		SASMITA SATPATHY, TAHASILDAR, BADAMBA		//
94	D-CONTC/53802/2026	MANAGING COMMITTEE OF BASUDEV U.P. SCHOOL, BALUNKA, PURI	ADV.	/ /
	CONTC/7818/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION,ODISHA		//
95	D-CONTC/53930/2026	BIMAL KUMAR BEHERA	ADV.	/ /
	CONTC/7819/2026	VS	VS	()
		PADMABATI MARNDI, RETURNING OFFICER CUM DISTRICT LABOUR OFFICER (ENFORCEMENT), ROURKELA		//
96	D-CONTC/53796/2026	RAMESH CHANDRA PRADHAN	ADV.	/ /
	CONTC/7820/2026	VS	VS	()
		V.KEERTHI VASAN, IAS		//
97	D-CONTC/53626/2026	SAMAR MUDULI	ADV	/ /
	CONTC/7821/2026	VS	VS	()
		SWATI MISHRA, OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
98	D-CONTC/53467/2026	SATYAJIT DAS	GYANA RANJAN MAHAPATRA	/ /
	CONTC/7822/2026	VS	VS	()
		S.N.RAJPUT, IRS, SECRETARY TO GOVT. OF ODISHA		//
99	D-CONTC/53867/2026	KAMAL LOCHAN BISWAL	SAROJA KANTA SAMAL	/ /
	CONTC/7823/2026	VS	VS	()
		DR. N. THIRUMALA NAIK,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
100	D-CONTC/53743/2026	SUSHIL KUMAR NAYAK	ADV.	/ /
	CONTC/7824/2026	VS	VS	()
		BHASKAR JYOTI SARMA, IAS		//
101	D-CONTC/53746/2026	MANTU RANJAN MOHAPATRA	ADV	/ /
	CONTC/7825/2026	VS	VS	()
		DIPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER,PURI		//
102	D-CONTC/53716/2026	PABITRA KUMAR BEHERA	ADV.	/ /
	CONTC/7826/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SUBHA SARMA, IAS		//
103	D-CONTC/53783/2026	ROJI SETHI	ADV.	/ /
	CONTC/7827/2026	VS	VS	()
		V.KEERTHI VASAN, I.A.S		//
104	D-CONTC/53864/2026	SUSHANTA KUMAR PRADHAN	RABINDRA KUMAR SAHOO	/ /
	CONTC/7828/2026	VS	VS	()
		SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN CUM M.D., O.S.P.H. AND WELFARE CORP. LTD., KHURDA		//
105	D-CONTC/53621/2026	BASANT KUMAR DASH	ADV	/ /
	CONTC/7829/2026	VS	VS	()
		SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
106	D-CONTC/53726/2026	NAGESWAR RAO PATNAIK	ADV.	/ /
	CONTC/7830/2026	VS	VS	()
		DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA		//
107	D-CONTC/53794/2026	AMITA PANDA	ADV.	/ /
	CONTC/7831/2026	VS	VS	()
		N.S.THIRAMALA NAYAK, COMMNR., CUM SECY., SCHOOL AND MASS EDUCATION DEPT., KHORDHA		//
108	D-CONTC/53619/2026	GANESWAR SAHOO	ADV	/ /
	CONTC/7832/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAT UTKAL UNIVERSITY, BHUBANESWAR		//
109	D-CONTC/53740/2026	MIHIR KISHORE MOHANTY	AKSHAYA KUMAR JENA	/ /
	CONTC/7833/2026	VS	VS	()
		K.RABI KUMAR ACHARYA, HEAD HR AND ES AND A, TPCODL, KHURDA		//
110	D-CONTC/53816/2026	MANAGING COMMITEE OF BASUDEV U.P. SCHOOL, SANDHAGORADA, PURI	ADV.	/ /
	CONTC/7834/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BHUBANESWAR		//
111	D-CRLA/34163/2026	SIBARAM RAUTA	JANMEJAYA KATIKIA	KABISURYANAGAR (KODALA) /256 /20
	CRLA/1072/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000018/2021
112	D-CRLA/33647/2026	KRUSHNA CHANDRA DAS @ BHOI	ACHYUTA NANDA ROUTRAY	BALIPATNA /314 /2019
	CRLA/1073/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000138/2020
113	D-CRLMC/34316/2026	KUNU @ HASAN KHAN	AMULYA RATNA PANDA	KHUNTUNI /132 /2026
	CRLMC/4177/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000123/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/15126/2026	TAPAN KUMAR PRADHAN	SATYA SHIVA DASH	BADACHANA /161 /2013
	CRLMC/4178/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		GR/0000717/2013
115	D-CRLMC/34439/2026	SUBRAT GOCHHAYAT	MANAS RANJAN DASH	SATYABADI /288 /2020
	CRLMC/4179/2026	VS	VS	J.M.F.C. (II), PURI(Puri)
		STATE OF ODISHA		GR/0002303/2020
116	D-CRLMC/34532/2026	RAHUL BARMA	GOKULANANDA SAHU	KHARIAR /169 /2011
	CRLMC/4180/2026	VS	VS	J.M.F.C.,KHARIAR(Nuapada)
		STATE OF ODISHA		GR/0000435/2011
117	D-CRLMC/34061/2026	KARMABIR SENAPATI	SAROJ KUMAR ROUTRAY	SORO /868 /2023
	CRLMC/4181/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001577/2023
118	D-CRLMC/29895/2026	SIBASISH SAHU	MANAS KUMAR CHAND	BAIDYANATHPUR /434 /2026
	CRLMC/4182/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002378/2026
119	D-CRLMC/31870/2026	BISWANATH DASH	RANJIT MOHANTY	/ /0
	CRLMC/4183/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		NIRMAL CHANDRA KAR		ICC/0005089/2023
120	D-CRLMC/34116/2026	BIBHABA RANJAN MOHANTY	SUBRAT MISHRA	JAGATSINGPUR /433 /2026
	CRLMC/4184/2026	VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
		STATE OF ODISHA		GR/0000907/2026
121	D-CRLMC/30738/2026	SURYAKANTA NAYAK @ RAHUL	DIGAMBARA MISHRA	TIRTOL /77 /2020
	CRLMC/4185/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
		STATE OF ODISHA		Spl/0000022/2021
122	D-CRLMC/33993/2026	BANDHAN DIGAL	SIDDHARTH GOUTAM DAS	PHIRINGIA /92 /2023
	CRLMC/4186/2026	VS	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
		STATE OF ODISHA		CT/0000354/2023
123	D-CRLMC/34389/2026	PANKAJ KHETAN	AMRIT MISHRA	CHANDIPOSH PS /35 /2025
	CRLMC/4187/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
		STATE OF ODISHA		GR/0000365/2025
124	D-CRLMC/33711/2026	SUNIL KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	COLLIERY /473 /2021
	CRLMC/4188/2026	VS	VS	J.M.F.C,TALCHER(Anugul)
		STATE OF ODISHA		GR/0002065/2021
125	D-CRLMC/34230/2026	RABI MOHARANA	ASHOK KUMAR SARANGI	LINGARAJ P.S. /161 /2013

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4189/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0003578/2013
126	D-CRLMC/33311/2026	AKASH BISHOYEE	MANAS KUMAR CHAND	BERHAMPUR TOWN /395 /2025
	CRLMC/4190/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000171/2025
127	D-CRLMC/29166/2026	GANESH DAS @ GANESH CHANDRA DAS	PRAJNA SARITA MOHANTY	KAPTIPADA /138 /2025
	CRLMC/4191/2026	VS PRAFULLA CHANDRA BEHERA	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayu CT/0000555/2025
128	D-CRLMC/33188/2026	SAROJ PRADHAN @ SAROJA KUMAR PRADHAN	BHABANI SHANKAR DASPARIDA	SORO /687 /2024
	CRLMC/4192/2026	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) ICC/0000225/2025
129	D-CRLMC/33255/2026	NISHANTA KUMAR BEHURIA	SURYA NARAYAN BISWAL	TIHIDI /553 /2024
	CRLMC/4193/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0003041/2024
130	D-CRLMC/34223/2026	ANSUMAN NAIK	PRATIK DASH	/ /0
	CRLMC/4194/2026	VS MONALISHA SAHOO	VS	1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000035/2026
131	D-CRLMC/34614/2026	TIKAN BEHERA	SUNIL KUMAR PANDA	TALCHER TOWN /389 /2021
	CRLMC/4195/2026	VS THE STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000038/2022
132	D-CRLMC/34464/2026	GANGADHAR NAG	SISIRA PANIGRAHI	BHAWANIPATNA SADAR /530 /2025
	CRLMC/4196/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE, BHAWA CT/0000018/2026
133	D-CRLMC/34615/2026	IIFL FINANCE LTD.	ASIT KUMAR CHAUDHURY	CYBER CRIME AND ECONOMIC OFFEN
	CRLMC/4197/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CMC/0001675/2026
134	D-CRLMC/33158/2026	SUBRAT KUMAR CHAKRABARTY	BHAWANI SANKAR PANIGRAHI	MAHILA P.S. BUXIBAZAR /57 /2026
	CRLMC/4198/2026	VS SONTIKA SARKAR	VS	2ND A.D.J.,CUTTACK(Cuttack) DV M.C./0000048/2025
135	D-CRLMP/31423/2026	CHHOTRAY MURMU	SATYABRATA DASH	BARIPADA TOWN /518 /2026
	CRLMP/1956/2026	VS STATE OF ODISHA	VS	() //
136	D-CRLMP/32156/2026	INFORMANT	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /684 /2026
	CRLMP/1957/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
137	D-CRLMP/29744/2026	JANKI ROUT	ABESH KAMAL	CHOUDWAR /635 /2026
	CRLMP/1958/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-CRLMP/32088/2026	VICTIM	BIKRAM CHANDRA GHADEI	BALIAPAL /84 /2024
	CRLMP/1959/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-CRLREV/34156/2026	CHANDAN BARADA	RAGHUNATH SINGH	GOPALPUR /186 /2025
	CRLREV/845/2026	VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		CRA/0000022/2026
140	D-CRLREV/34322/2026	BISHU BEHERA	JULU KHANSAMA	PLANTSITE /723 /2025
	CRLREV/846/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		Spl/0000005/2026
141	D-CRLREV/34383/2026	SASHIDHAR ROUT	JNYANANANDA PANDA	JAIPATNA /52 /2002
	CRLREV/847/2026	VS	VS	A.D.J.,BHAWANIPATNA(Kalahandi)
		STATE OF ODISHA		CRA/0000005/2010
142	D-EXP/52928/2026	CHANDRASEKHAR BAITHARU	SIBAPRASAD PATI	/ /
	EXP/173/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-EXP/53155/2026	BIJAYA KUMAR KAR	SIBA PRASAD PATI	/ /
	EXP/174/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-FAO/53332/2026	RAGHUNATH ACHARYA	SUVEN KUMAR PANI	/ /
	FAO/1060/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000187/2025
145	D-LAA/53616/2026	SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT,BA	BIBHAS TRIPATHY,A.G.A	/ /
	LAA/184/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		TRUPTI BISWAL		LAR/0000329/2023
146	D-LAA/53613/2026	SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BA	BIBHAS TRIPATHY,A.G.A	/ /
	LAA/185/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		RAMESH CHANDRA MOHANTY		LA/0000024/2024
147	D-LAA/53614/2026	SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT, BA	BIBHAS TRIPATHY,A.G.A	/ /
	LAA/186/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		SANTOSH KUMAR BEHERA		LA/0000331/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-LAA/53615/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/187/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUTT
		GOURAHARI MOHAPATRA		LA/0000063/2024
149	D-LAA/53612/2026	SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BALASORE, MAYURBHANJ	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/188/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUTT
		BIREN KUMAR BISWAL		LAR/0000328/2023
150	D-MACA/51090/2026	CHAKADOLA PARIDA	SOUBHAGYA KUMAR DASH	/ /
	MACA/1068/2026	VS	VS	A.D.J.,ASKA(Ganjam)
		SUSHILA YADAV		Mac/0000086/2023
151	D-MACA/51088/2026	JAYANTI PRADHAN	SOUBHAGYA KUMAR DASH	/ /
	MACA/1069/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam)
		JAYA PRAKASH B		Mac/0000395/2022
152	D-MACA/53287/2026	SAROJ KUMAR DAS MOHAPATRA	BISHNU BRATA SINGH	/ /
	MACA/1070/2026	VS	VS	3RD M.A.C.T.,BALASORE(Baleshwar)
		JAJNASENI BARIK		Mac/0000284/2022
153	D-MACA/45314/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	ANUPAM DASH	/ /
	MACA/1071/2026	VS	VS	3RD M.A.C.T.,BHUBANESWAR(Khordha
		RASMITA JENA@LENKA		Mac/0000194/2023
154	D-MACA/53292/2026	JHUMPI SWAIN	BISWAJIT MOHANTY	/ /
	MACA/1072/2026	VS	VS	1ST M.A.C.T., DHENKANAL(Dhenkanal)
		BIJENDRA SWAIN		Mac/0000003/2025
155	D-MACA/52855/2026	BHAGYASHREE NANDA	BISHNU BRATA SINGH	/ /
	MACA/1073/2026	VS	VS	1ST M.A.C.T.,BALASORE(Baleshwar)
		SHANTI TRANSPORT COMPANY, KOLKATA		Mac/0000406/2022
156	D-MACA/46021/2026	THE ORIENTAL INSURANCE CO. LTD., KHURDA	SANTOSH KUMAR MOHANTY	/ /
	MACA/1074/2026	VS	VS	3RD M.A.C.T.,PURI(Puri)
		RANJAN KUMAR MOHAPATRA		MACT/0000371/2011
157	D-MACA/50986/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM INSURANCE COMPANY LTD., BHUBANESWAR	ABBAS ALI KHAN	/ /
	MACA/1075/2026	VS	VS	3RD M.A.C.T., JAGATSINGHPUR(Jagatsin
		MAMINA BEHERA		Mac/0000185/2017
158	D-MACA/53295/2026	BHARATI DORA	BISWAJIT MOHANTY	/ /
	MACA/1076/2026	VS	VS	1ST M.A.C.T., DHENKANAL(Dhenkanal)
		BIJENDRA SWAIN		Mac/0000004/2025
159	D-MATA/46533/2026	TAPAS KUMAR BEHERA	MANOJ OJHA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/367/2026	VS	VS	JUDGE FAMILY COURT, BARIPADA(Ma
		ANSUPA RANI BEHERA @ RESMA BEHERA		CP/0000267/2024
160	D-OTAPL/49339/2025	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR	PRASENJEET MOHAPATRA (SR. S.C.)	/ /
	OTAPL/25/2026	VS	VS	()
		HINDUSTAN AERONAUTICS LTD., KORAPUT		//
161	D-RPFAM/51592/2026	SATRUGHAN DHARUA	AMARENDRA KUMAR MISHRA	/ /
	RPFAM/308/2026	VS	VS	JUDGE,FAMILY COURT,BALANGIR(Bal
		MAMATA CHHATRIA		CRMC/0000013/2024
162	D-RPFAM/25346/2026	RUPAK KUMAR MUKHI	SUSHANTA HARICHANDAN	/ /
	RPFAM/309/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		SANDHYARANI MUKHI		Crp/0000062/2024
163	D-RSA/41639/2026	SUDAM MUDULI	SHANTI RANJAN BEHERA	/ /
	RSA/574/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		LABANI MARTHA		RFA/0000023/2018
164	D-RSA/50854/2026	SANTOSH NAIK	SANJAY KUMAR PATTANAIK	/ /
	RSA/575/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		TRINATH PARICHHA		RFA/0000141/2024
165	D-RSA/45710/2026	MITRABHANU PADHAN	SANJEEV UDGATA	/ /
	RSA/576/2026	VS	VS	2ND A.D.J., BALANGIR(Balangir)
		MOHAN BAG		RFA/0000004/2025
166	D-RSA/51728/2026	PUSPANJALI DEVI	SOUMYA MISHRA	/ /
	RSA/577/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		GOBARDHAN BEHERA		RFA/0000015/2026
167	D-RSA/24218/2026	SIRILA SATISH KUMAR	DIBYAJYOTI SAHOO	/ /
	RSA/578/2026	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(I
		SIRILA GAYATRI		RFA/0000011/2023
168	D-RVWPET/52970/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	/ /
	RVWPET/250/2026	VS	VS	()
		CHITARANJAN BISWAL		//
169	D-RVWPET/44588/2026	DR.LABANGALATA BISOI	SAIBRATA RATH	/ /
	RVWPET/251/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-TRP(C)/53410/2026	SWETA PRIYADARSHINI JENA	MANAS KUMAR CHAND	/ /
	TRP(C)/360/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SUJIT KUMAR JENA		CP/0000381/2026
171	D-TRP(C)/53528/2026	GOURI BEHERA	PADMANAV CHOUDHURY	/ /
	TRP(C)/361/2026	VS	VS	JUDGE FAMILY COURT, KEONJHAR(Ke
		YUDHISTHIR BEHERA		CP/0000173/2025
172	D-TRPCRL/34314/2026	SUDHAKAR PRADHAN	SUJIT KUMAR SWAIN	/ /0
	TRPCRL/96/2026	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
		MADHUSMITA PRADHAN		Crp/0000101/2026
173	D-WA/53509/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	/ /
	WA/1519/2026	VS	VS	()
		DR. CHITTARANJAN BEHERA		//
174	D-WA/53250/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1520/2026	VS	VS	()
		JNANENDRA KUMAR DAS		//
175	D-WA/53442/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	/ /
	WA/1521/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WA/53535/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1522/2026	VS	VS	()
		SUJIT RAJ DEEP		//
177	D-WP(C)/53302/2026	KSHIROD KUMAR SAHOO	BHABANI SANKAR DAS	/ /
	WP(C)/37511/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/53301/2026	SANKAR PRASAD DAS	BHABANI SANKAR DAS	/ /
	WP(C)/37512/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/53762/2026	ANANDRA MUNDA	PABITRA KUMAR NAYAK	/ /
	WP(C)/37513/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/53139/2026	RAJENDRA JENA	SUKANTA KUMAR DALAI	/ /
	WP(C)/37514/2026	VS	VS	()
		AUTHORISED OFFICER, BANK OF BARODA, BONTH CHHAK BRANCH		//
181	D-WP(C)/53607/2026	SARITA PARIDA	ASHOK KUMAR MOHANTY	/ /
	WP(C)/37515/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/53366/2026	AJODHYANATH BISWAL	ASHOK KUMAR SAHOO	/ /
	WP(C)/37516/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/53276/2026	MADHUSMITA SAHU	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/37517/2026	VS	VS	()
		STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, BERHAMPUR, GANJAM		//
184	D-WP(C)/53460/2026	BHAKTABANDHU MISHRA	SIBA PRASAD SWAIN	/ /
	WP(C)/37518/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/53765/2026	SANTILATA ORAM	PABITRA KUMAR NAYAK	/ /
	WP(C)/37519/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/33616/2026	BRAMHANANDA ROUT	PRAMOD KUMAR ROUT	/ /
	WP(C)/37520/2026	VS	VS	()
		UNION OF INDIA		//
187	D-WP(C)/53681/2026	JYOTSNA BEHERA	DEBI PRASAD DHALSAMANTA	/ /
	WP(C)/37521/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/53553/2026	LAMBODHAR BHATRA	BISWAJIT NAYAK	/ /
	WP(C)/37522/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/53691/2026	D SARASWATI REDDY	RAMDAS ACHARY	/ /
	WP(C)/37523/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/46147/2026	NIRANJAN NAYAK	SIDDHARTH GOUTAM DAS	/ /
	WP(C)/37524/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/53655/2026	JAYA PRAKASH MOHANTY	RAMA KRISHNA BISOI	/ /
	WP(C)/37525/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/50746/2026	MADHUSMITA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37526/2026	VS	VS	()
		UNION OF INDIA		//
193	D-WP(C)/52443/2026	TAPAS DAS	SUSHANTA KUMAR PRADHAN	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37527/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/51117/2026	GOBINDA DAS TARAI	AKSHAYA KUMAR SAHOO	/ /
	WP(C)/37528/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/52549/2026	GUNANIDHI RAUTA	ALOK KUMAR DAS	/ /
	WP(C)/37529/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/53236/2026	SARATA CHANDRA MAHANTA	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37530/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/53689/2026	DEBASHIS PATRA	JNANESH MOHANTY	/ /
	WP(C)/37531/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/53569/2026	DR.SATYABRATA MOHAPATRA	UPASIKA SAMANTARAY	/ /
	WP(C)/37532/2026	VS	VS	()
		STATE INFORMATION COMMISSIONER, BHUBANESWAR		//
199	D-WP(C)/53674/2026	JANMEJAY NAYAK	JNANESH MOHANTY	/ /
	WP(C)/37533/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/53631/2026	TILA SAGIPILA	RAMASHISH ACHARYA	/ /
	WP(C)/37534/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, SUNDARGARH		//
201	D-WP(C)/53649/2026	ANITA KANDULNA	RAMASHISH ACHARYA	/ /
	WP(C)/37535/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED,SUNDARGARH		//
202	D-WP(C)/53575/2026	LIKESH KUMAR SAHOO	JAYDEEP PAL	/ /
	WP(C)/37536/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/53664/2026	JITENDRIYA PRASAD DASH	RAMA KRISHNA BISOI	/ /
	WP(C)/37537/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/42232/2026	RAHAS BIHARI MAHANTA	AJIT KUMAR MOHANTY	/ /
	WP(C)/37538/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
205	D-WP(C)/40671/2026	AJAY KANUNGO	JAGAMOHAN PATTANAIK	/ /
	WP(C)/37539/2026	VS	VS	()
		UNION OF INDIA		//
206	D-WP(C)/53749/2026	RASHMI BEHERA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37540/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/50067/2026	DR.NAMITA MISHRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37541/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/49518/2026	BIRANCHI SINGH	JAYDEEP PAL	/ /
	WP(C)/37542/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/50426/2026	PRAMOD KUMAR BHADRA	SANJIB MOHANTY	/ /
	WP(C)/37543/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/53571/2026	SUNITA BAG	BISWAJIT NAYAK	/ /
	WP(C)/37544/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53725/2026	BIJAYA KUMAR SENAPATI	BIGYAN KUMAR SHARMA	/ /
	WP(C)/37545/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/50209/2026	PURNA CHANDRA SINGH	AMITABH MISHRA	/ /
	WP(C)/37546/2026	VS	VS	()
		UNION OF INDIA		//
213	D-WP(C)/50732/2026	SASMITA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37547/2026	VS	VS	()
		UNION OF INDIA		//
214	D-WP(C)/51595/2026	ABHAYA KUMAR PATRI	PABITRA KUMAR BEHERA	/ /
	WP(C)/37548/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/53636/2026	JAYA GOUDA	RAMASHISH ACHARYA	/ /
	WP(C)/37549/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/53676/2026	ROSALIN DAS	JANMEAJAYA DASH	/ /
	WP(C)/37550/2026	VS	VS	()
		TAHASILDAR, JATANI		//
217	D-WP(C)/51814/2026	KRITAN SWAIN@KIRTAN SWAIN	SANJIB MOHANTY	/ /
	WP(C)/37551/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/53700/2026	HALADHAR BEHERA	NRUSINGH CHARAN ROUT	/ /
	WP(C)/37552/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/53720/2026	RAJKISHOR MAJHI	SRIKANTA KUMAR NATH	/ /
	WP(C)/37553/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/53657/2026	TULASA NAG	RAMASHISH ACHARYA	/ /
	WP(C)/37554/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
221	D-WP(C)/53694/2026	MINATI JALLY	MANAS PATI	/ /
	WP(C)/37555/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/52426/2026	SUJIT KUMAR DAS	SUSHANTA KUMAR PRADHAN	/ /
	WP(C)/37556/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/53877/2026	SURABHI NAIK	SISIR KUMAR PUROHIT	/ /
	WP(C)/37557/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/48038/2026	PRASANNA KUMAR MISHRA	SOURAV SUMAN BHUYAN	/ /
	WP(C)/37558/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/53737/2026	SASMITA JENA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37559/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/50874/2026	BIMALA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37560/2026	VS	VS	()
		UNION OF INDIA		//
227	D-WP(C)/50274/2026	ASWINI KUMAR SAHU	PRASANTA KUMAR PRADHAN	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37561/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/52946/2026	JITENDRA KUMAR MALLICK	KOUSIK ANANDA GURU	/ /
	WP(C)/37562/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/53576/2026	AJAY KUMAR SINGH	BISWAJIT NAYAK	/ /
	WP(C)/37563/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53852/2026	MRUTYUNJAYA MISHRA	NIRANJAN NAYAK	/ /
	WP(C)/37564/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/53666/2026	NIRMALA MANIK	RAMASHISH ACHARYA	/ /
	WP(C)/37565/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
232	D-WP(C)/53430/2026	SARASWATI BANDIA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37566/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/53455/2026	PRAMOD KUMAR SAMAL	SAROJA KANTA SAMAL	/ /
	WP(C)/37567/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/53667/2026	ABHIMANYU DEY	RAMASISH ACHARYA	/ /
	WP(C)/37568/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
235	D-WP(C)/50760/2026	SANJU DEI	KSHIROD KUMAR ROUT	/ /
	WP(C)/37569/2026	VS	VS	()
		UNION OF INDIA		//
236	D-WP(C)/53648/2026	SARASWATI RAJAN	RAMASHISH ACHARYA	/ /
	WP(C)/37570/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
237	D-WP(C)/53562/2026	MADHUSUDAN TRIPATHY	BISWAJIT NAYAK	/ /
	WP(C)/37571/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/53456/2026	JOGESWAR PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37572/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/52910/2026	GOURI BARIK	NIRMAL CHANDRA DAS	/ /
	WP(C)/37573/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/53658/2026	BHAGABAN MAHAPATRA	RAMA KRISHNA BISOI	/ /
	WP(C)/37574/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/53567/2026	ADHIRA BHOI	BISWAJIT NAYAK	/ /
	WP(C)/37575/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/53651/2026	RITANJALI LENKA	RAMASHISH ACHARYA	/ /
	WP(C)/37576/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
243	D-WP(C)/53459/2026	NIDHI AGARWAL	ASIT KUMAR DASH	/ /
	WP(C)/37577/2026	VS	VS	()
		UNION OF INDIA		//
244	D-WP(C)/53249/2026	JAJATI KESHARI MUDULI	BISWAJIT NAYAK	/ /
	WP(C)/37578/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/53479/2026	SANGRAM KESHARI BEHERA	SUKANTA KUMAR NAYAK	/ /
	WP(C)/37579/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/53568/2026	NAMITA SWAIN	BISWAJIT NAYAK	/ /
	WP(C)/37580/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/53659/2026	DHRUBA CHARAN BHUYAN	RAMASHISH ACHARYA	/ /
	WP(C)/37581/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
248	D-WP(C)/53685/2026	DILLIP BEHERA	JNANESH MOHANTY	/ /
	WP(C)/37582/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/53653/2026	DILLIP KUMAR DAS	RAMASHISH ACHARYA	/ /
	WP(C)/37583/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/53662/2026	SANKAR NAGABANSH	RAMASHISH ACHARYA	/ /
	WP(C)/37584/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
251	D-WP(C)/53485/2026	DEBASIS RAULA	MANAS KUMAR CHAND	/ /
	WP(C)/37585/2026	VS	VS	()
		COLLECTOR -CUM- DISTRICT MAGISTRATE, GAJAPATI		//
252	D-WP(C)/53654/2026	MUKUTA BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37586/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
253	D-WP(C)/53702/2026	DAITARI MAJHI	LALIT SAHU	/ /
	WP(C)/37587/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/53898/2026	RANJIT KUMAR PANDA	SATYA RANJAN PATI	/ /
	WP(C)/37588/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/53656/2026	SASHMITA SWAIN	RAMASHISH ACHARYA	/ /
	WP(C)/37589/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
256	D-WP(C)/53495/2026	MANAGING COMMITTEE OF SHREE SHREE BALUNKESWAR DEV U.P. (M.E.) SCHOOL, KASHIPUR	LAXMIPRIYA BISWAL	/ /
	WP(C)/37590/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/53777/2026	Dr. ASHOK KUMAR TRIPATHY	SANDHYARANI PANI	/ /
	WP(C)/37591/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/53834/2026	MUNA MALI	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/37592/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/53712/2026	NARAYAN TRIPATHY	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37593/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/53724/2026	MANORANJAN BEHURA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37594/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/52440/2026	PRABIN KUMAR NANDA	SUSHANTA KUMAR PRADHAN	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37595/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/53708/2026	AKSHAYA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37596/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/53599/2026	KESHABA KISHOR NAYAK	SWARUP NAYAK	/ /
	WP(C)/37597/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/53675/2026	RAJENDRA SAHOO	JNANESH MOHANTY	/ /
	WP(C)/37598/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/53643/2026	RABI DEY	RAMASHISH ACHARYA	/ /
	WP(C)/37599/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
266	D-WP(C)/53859/2026	JAYANTA KUMAR JENA	JUGALA KISHORE PANDA	/ /
	WP(C)/37600/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/53560/2026	DEEPAK RANJAN BARIK	BISWAJIT NAYAK	/ /
	WP(C)/37601/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/53104/2026	KESHAB KUMAR JALLY	DURGESH NARAYAN RATH	/ /
	WP(C)/37602/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/53561/2026	PRAMOD KUMAR SETHY	BISWAJIT NAYAK	/ /
	WP(C)/37603/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/53423/2026	BASUDEV BEHERA	SANGRAM JENA	/ /
	WP(C)/37604/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/53444/2026	BASANTI MARANDI @ MARNDI	BHOJARAJ SETH	/ /
	WP(C)/37605/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/53474/2026	TALASETHI SANMUKHARAO	SIDHARTH SHANKAR PADHY	/ /
	WP(C)/37606/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//
273	D-WP(C)/53585/2026	SIMALI OJHA	MANORANJAN PADHI	/ /
	WP(C)/37607/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/53697/2026	BHANJA PRADHAN	SUSANTA KUMAR LENKA	/ /
	WP(C)/37608/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/53647/2026	BASANTILATA BARIK	RAMASHISH ACHARYA	/ /
	WP(C)/37609/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
276	D-WP(C)/53650/2026	PRADHAN MUNDA	RAMASHISH ACHARYA	/ /
	WP(C)/37610/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
277	D-WP(C)/53703/2026	BABAJI CHARAN SAHOO	NRUSINGH CHARAN ROUT	/ /
	WP(C)/37611/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/53771/2026	BISNUPRIYA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/37612/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/53772/2026	AKSHYA DISHRI	BHOJARAJ SETH	/ /
	WP(C)/37613/2026	VS	VS	()
		THE COMMISSIONER OF ENDOWMENT ODISHA		//
280	D-WP(C)/48301/2026	RANJAN KUMAR ROUL	SANJAY KUMAR PATRA	/ /
	WP(C)/37614/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/53907/2026	SHIVA SHAKTI TRADERS, KHORDHA	MANORANJAN PADHY	/ /
	WP(C)/37615/2026	VS	VS	()
		BANK OF INDIA		//
282	D-WP(C)/53914/2026	BHUBANESWARI COAL MINING LTD.,TALCHER, ANGUL	SATYA SMRUTI MOHANTY	/ /
	WP(C)/37616/2026	VS	VS	()
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
283	D-WP(C)/53908/2026	SRIMANTA KUMAR DASH	ARUN KUMAR PATRA	/ /
	WP(C)/37617/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53068/2026	ANJOLA BIOTEC PRIVATE LIMITED, BALESWAR	UPASANA BAL	/ /
	WP(C)/37618/2026	VS	VS	()
		THE SUPERINTENDENT OF COST AND CENTRAL EXCISE, BALASORE CIRCLE, ODISHA		//
285	D-WP(C)/53400/2026	SAILENDRA ROUTRAY	BHUBANESWAR DASH	/ /
	WP(C)/37619/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/53699/2026	KAPILENDRA BAL	NRUSINGH CHARAN ROUT	/ /
	WP(C)/37620/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/53677/2026	ASHOK NAIK	JNANESH MOHANTY	/ /
	WP(C)/37621/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/53574/2026	BABULAL NAIK	BISWAJIT NAYAK	/ /
	WP(C)/37622/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/53628/2026	MAA NAGESWARI SELF HELP GROUP,PURI	BIPIN KUMAR NAYAK	/ /
	WP(C)/37623/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/53838/2026	SK. MANAWAR ALI	SAROJA KANTA SAMAL	/ /
	WP(C)/37624/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/53769/2026	MANAS RANJAN JATA	SUBASH CHANDRA PANI	/ /
	WP(C)/37625/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/53895/2026	HIMANSU BAG	SANGRAM JENA	/ /
	WP(C)/37626/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/53684/2026	KADAMBINEE MISHRA	BIBEKANANDA MAHAPATRA	/ /
	WP(C)/37627/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/53583/2026	TIBA PRADHAN	SOUGAT DASH	/ /
	WP(C)/37628/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/53806/2026	SANTOSH KUMAR PRADHAN	JNANESH MOHANTY	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37629/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/53781/2026	SUBRAT KUMAR BEHERA	SUBASH CHANDRA PANI	/ /
	WP(C)/37630/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/53711/2026	BALLAV CHARAN BEHERA	NRUSINGH CH. ROUT	/ /
	WP(C)/37631/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/53665/2026	BIBEKANANDA SAHU	SUDHIR KUMAR MALLICK	/ /
	WP(C)/37632/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/53801/2026	RAJIB LOCHAN MISHRA	PRASANTA KUMAR NANDA	/ /
	WP(C)/37633/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/53124/2026	RAJKISHORE SATPATHY	ASHOK KUMAR BEHERA	/ /
	WP(C)/37634/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/53547/2026	SISIR KUMAR MOHANTY	BISWAJIT NAYAK	/ /
	WP(C)/37635/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/53637/2026	DALI BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37636/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
303	D-WP(C)/52299/2026	NARESH CHANDRA DAS	SAMARENDRA MOHANTY	/ /
	WP(C)/37637/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/53550/2026	SUBHRANSU BHOI	BISWAJIT NAYAK	/ /
	WP(C)/37638/2026	VS	VS	()
		HOME (STATE)		//
305	D-WP(C)/53639/2026	SHYAM BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/37639/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA		//
306	D-WP(C)/52745/2026	SENAPATI GLOBAL INSTITUTE OF MEDICAL SCIENCES, NUAPADA	GOPAL PRASAD JENA	/ /
	WP(C)/37640/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/53572/2026	RASHMI RANJAN MOHAPATRA	BISWAJIT NAYAK	/ /
	WP(C)/37641/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/53736/2026	SANTOSH KUMAR PRADHAN	M. BALAKRISHNA RAO	/ /
	WP(C)/37642/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/53795/2026	GAYA UMAPATI BEHERA	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37643/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/53897/2026	TAPASWINI ROUT	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/37644/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/53491/2026	BANOJA KUMAR PARIDA	SAMEER KUMAR DAS	/ /
	WP(C)/37645/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/53833/2026	ARABINDA MAHALIK	SUKANTA KUMAR MISHRA	/ /
	WP(C)/37646/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/53858/2026	UGRASEN CHOUDHURY	KUNAL KUMAR SWAIN	/ /
	WP(C)/37647/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/53776/2026	BIBHUTI BHUSAN DASH	SANGRAM JENA	/ /
	WP(C)/37648/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/53919/2026	BANSHIDHAR BAUG	BHASKAR CHANDRA PANDA	/ /
	WP(C)/37649/2026	VS	VS	()
		COLLECTOR, CUTTACK		//
316	D-WP(C)/53669/2026	DHIRALATA PARIDA	RAMASHISH ACHARYA	/ /
	WP(C)/37650/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
317	D-WP(C)/53835/2026	KANHU CHARAN SETHI	SUKANTA KUMAR MISHRA	/ /
	WP(C)/37651/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/53910/2026	SAUKI PERA	PABITRA KUMAR NAYAK	/ /
	WP(C)/37652/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/53934/2026	MINATI SUTAR	SUKANTA KUMAR DALAI	/ /
	WP(C)/37653/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/53672/2026	MANJU MANIK	RAMASHISH ACHARYA	/ /
	WP(C)/37654/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
321	D-WP(C)/53640/2026	PRABHASINI ROUT	RAMESHISH ACHARYA	/ /
	WP(C)/37655/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., A GOVT. COMPANY INCORPORATED UNDER THE COMPANIES ACT, SUNDARGARH		//
322	D-WP(C)/50985/2026	SANJAY KUMAR NAYAK	DURGESH NARAYAN RATH	/ /
	WP(C)/37656/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/51277/2026	BIMAL PATTNAIK	SWAPNIL ROY	/ /
	WP(C)/37657/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/51796/2026	CHANCHAN BEHERA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37658/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/53758/2026	PRAKASH ROUT	SARADA DASH	/ /
	WP(C)/37659/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/53268/2026	TAPASWINI PRADHAN	DR.PURUSOTTAM CHULI	/ /
	WP(C)/37660/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/53642/2026	RAMYA RANJAN BISOYI	RAMASHISH ACHARYA	/ /
	WP(C)/37661/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
328	D-WP(C)/53761/2026	SITA BISWA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/37662/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/53673/2026	TAPAS KUMAR PATRA	JNANESH MOHANTY	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37663/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/51854/2026	SITANSHU PATEL	AVIJIT PATNAIK	/ /
	WP(C)/37664/2026	VS	VS	()
		THE BRANCH MANAGER, HDB FINANCIAL SERVICE LTD		//
331	D-WP(C)/53880/2026	PRASANTA KUMAR PANDA	KAIBALYA PANDA	/ /
	WP(C)/37665/2026	VS	VS	()
		COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR		//
332	D-WP(C)/53912/2026	ASHOK DAS	PRATIK NAYAK	/ /
	WP(C)/37666/2026	VS	VS	()
		THE COLLECTOR, KENDRAPARA		//
333	D-WP(C)/53866/2026	MAHESWAR SAHU	SARAT CHANDRA PADHI	/ /
	WP(C)/37667/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/53595/2026	SURATH CHANDRA NAYAK	DURGESH NARAYAN RATH	/ /
	WP(C)/37668/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/53763/2026	PRANATI GAJENDRA	SARAT CHANDRA MEKAP	/ /
	WP(C)/37669/2026	VS	VS	()
		STAFF SELECTION COMMISSION, KHORDHA		//
336	D-WP(C)/53804/2026	MUKESH KUMAR JENA	PRASANTA KUMAR NANDA	/ /
	WP(C)/37670/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/53039/2026	ASHOK KUMAR PRADHAN	ABHIJIT DAS	/ /
	WP(C)/37671/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/53902/2026	SUSHIL KUMAR SAHU	SAILABALA JENA	/ /
	WP(C)/37672/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/53721/2026	M/S.SATYA BHAMA TRADERS, BHADRAK	SANJAY KUMAR PATRA	/ /
	WP(C)/37673/2026	VS	VS	()
		AXIS BANK LTD.,TRISUL, AHMEDABAD		//
340	D-WP(C)/53809/2026	JAGA MOHAN BISWAL	PRASANTA KUMAR NANDA	/ /
	WP(C)/37674/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
341	D-WP(C)/53807/2026	SAILABALA MOHAPATRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37675/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/51074/2026	GOPARANJAN KARALI	DURGESH NARAYAN RATH	/ /
	WP(C)/37676/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/53956/2026	HEMANT DIGAL@ KAMBHU DIGAL	ASHIT KUMAR DASH	/ /
	WP(C)/37677/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/53581/2026	MAHENDRA KUMAR DAS	SURENDRA KUMAR SAHOO	/ /
	WP(C)/37678/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/53722/2026	KESHAB CHANDRA PARIDA	SURENDRA KUMAR SAHOO	/ /
	WP(C)/37679/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/53248/2026	SHANTI LATA PANDA	PRASHANTA KUMAR DAS	/ /
	WP(C)/37680/2026	VS	VS	()
		SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, GOVERNMENT OF ODISHA, BHUBANESWAR		//
347	D-WP(C)/53813/2026	DADHIBABAN PUJHARI	LAXMIKANTA MOHANTY	/ /
	WP(C)/37681/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/53889/2026	URMILA SUNA	PABITRA KUMAR NAYAK	/ /
	WP(C)/37682/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/53362/2026	PRASANTA CHANDRA SAMANTA @ PRASHANTA SAMANTA @ PRASAHANTA CH.SAMANTA	SAMARJIT PRADHAN	/ /
	WP(C)/37683/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/53525/2026	SAFALYA KUMAR NATH	BISWAJIT NAYAK	/ /
	WP(C)/37684/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/53780/2026	SATYABAN BARIKEE	SANGRAM JENA	/ /
	WP(C)/37685/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WPCRL/34568/2026	DURGABALA GUDIA	PARSURAM PANDA	NAIKANI-DIHI /282 /2026
	WPCRL/144/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/33753/2026	RAJESH KUMAR SETHY	SOUBHAGYA SWAIN	GHASIPURA /204 /2018
	ABLAPL/12973/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/33685/2026	SANJAY @ SANJAYA SINGH	DHARMENDRA SETHY	OUPADA /184 /2026
	ABLAPL/12974/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/33830/2026	MILAN BEURA	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /147 /2026
	ABLAPL/12975/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/34299/2026	MANOJ RANJAN DASH	GYANENDRA CHANDRA SWAIN	MADHUPATNA /479 /2026
	ABLAPL/12976/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/34405/2026	SRIKHETRA DAS @DASH @BADAL	JAYADEBA BEHERA	CHANDAPUR /254 /2026
	ABLAPL/12977/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/34401/2026	BIBHUTI BHUSAN BALIARSINGH @ NANDA	JYOTIRMAYA SAHOO	JANKIA P.S. /642 /2026
	ABLAPL/12978/2026	VS	VS	J.M.F.C.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001434/2026
359	D-ABLAPL/34467/2026	BIKASH SAHOO @ BIKASH KUMAR SAHOO	BIRAJA PRASAD NANDA	GOPALPRASAD /313 /2026
	ABLAPL/12979/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34451/2026	BARKAT ALI BAIG	RAJIB LOCHAN PATTNAIK	KODINGA /15 /2021
	ABLAPL/12980/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/33939/2026	RANJAN KUMAR SINGH @ RANJAN SINGH	JYOTIRMAYA SAHOO	NAYAPALLI P.S. /813 /2026
	ABLAPL/12981/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/33844/2026	BARUNA PATRA	PRASANNA KUMAR MISHRA	KANKADAHAD /212 /2026
	ABLAPL/12982/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/33914/2026	TAPAN KUMAR ROUT	ARUN KUMAR BEHERA	BALIAPAL /484 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12983/2026	VS	VS	()
		STATE OF ORISSA		//
364	D-ABLAPL/30902/2026	CHINTU ROUT@PRABHU PADARABINDA ROUT	RAGHUNATH DAS MOHAPATRA	MANIABANDHA /41 /2026
	ABLAPL/12984/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/33341/2026	MANORANJAN NAYAK	ACHYUTANANDA PATTANAIK	BALIAPAL /469 /2026
	ABLAPL/12985/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/34404/2026	CHANDAN JENA	GIRIJA SANKAR NAYAK	KUAKHIA /445 /2026
	ABLAPL/12986/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/34266/2026	BIPUL @ BIPHUL SHARMA	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /118 /2026
	ABLAPL/12987/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/33060/2026	RANJAN KUMAR BEHERA	SANJIB KUMAR BHANJADEO	ODAGAON /2 /2026
	ABLAPL/12988/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/33938/2026	PRALAY BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /719 /2026
	ABLAPL/12989/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/34428/2026	ANIL BEHERA	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /1052 /2026
	ABLAPL/12990/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/34473/2026	DIPU @ ANIL ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /933 /2026
	ABLAPL/12991/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/34472/2026	PRAVATA KUMAR DASH	PABITRA KUMAR NAYAK	NIMAKHANDI /340 /2026
	ABLAPL/12992/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/34282/2026	SASMITA PRADHAN	DEEPALI MAHAPATRA	BURLA /422 /2026
	ABLAPL/12993/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0000631/2026
374	D-ABLAPL/33936/2026	RABINDRA SWAIN	JYOTIRMAYA SAHOO	CHANDANPUR /239 /2026
	ABLAPL/12994/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-ABLAPL/34276/2026	BIJAYA PRADHAN @ BIJAY KUMAR PRADHAN	SATYA RANJAN MOHAPATRA	BYREE /249 /2026
	ABLAPL/12995/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/34171/2026	KARUNAKAR MALLIK	SUSANTA KUMAR SAHU	BARANGA /552 /2026
	ABLAPL/12996/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/34253/2026	SANJAY KUMAR GIRI@ SANJAY GIRI	ABHISIDDHANTA SAHOO	KAMARDA /54 /2026
	ABLAPL/12997/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/34569/2026	SADASIBA MAHAPATRA	JYOTIRMAYA SAHOO	NIMAKHANDI /347 /2026
	ABLAPL/12998/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/34097/2026	MAMATA DEHURI	SUKANTA KUMAR NAYAK	MAHANGA /365 /2026
	ABLAPL/12999/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/34572/2026	NAYANI MOHARANA	MANORANJAN KAR	BALANGA /312 /2026
	ABLAPL/13000/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/34254/2026	SAKTI RANJAN BISWAL	ABHISIDDHANTA SAHOO	PURI TOWN /632 /2026
	ABLAPL/13001/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/34093/2026	DIPAK MAHAKUL	SANJUKTA MUNDA	AMBABHONA /147 /2025
	ABLAPL/13002/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/33943/2026	SUSANTA KUMAR NATH	KARTIK CHANDRA TRIPATHY	AMPANI /66 /2026
	ABLAPL/13003/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/34528/2026	TRINATH BEHERA	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13004/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/34518/2026	BIKRAM MALIK	PARSURAM PANDA	NAIKANI-DIHI /227 /2026
	ABLAPL/13005/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/34478/2026	BIPIN RAJAK	BASANTA KUMAR DAS	JHARPOKHARIA /280 /2026
	ABLAPL/13006/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/34565/2026	PRASANT KUMAR RANA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026
	ABLAPL/13007/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/34562/2026	GOBINDA CHANDRA RANA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026
	ABLAPL/13008/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/34255/2026	PATITAPABAN NAYAK @ PATIA	ABHISIDDHANTA SAHOO	KANAS /213 /2026
	ABLAPL/13009/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/33818/2026	DHANESWAR SAHOO	BIJAY KUMAR MISHRA	BAIDESWAR /273 /2026
	ABLAPL/13010/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/34550/2026	JAGAN KHAPARDHUA	BIKASH KARNA	BOUDH /475 /2026
	ABLAPL/13011/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/34534/2026	CHITTARANJAN JENA	BIBHUTI RANJAN MOHANTY	MAHANGA /450 /2026
	ABLAPL/13012/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/34479/2026	DEBASIS RAGHUNATH MISHRA	DEBIDUTTA MOHAPATRA	KHARABEL NAGAR P.S. /535 /2025
	ABLAPL/13013/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/34466/2026	JITENDRA JENA	ASIT KUMAR JENA	KANDARPUR /235 /2026
	ABLAPL/13014/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/34581/2026	BHUBANESWAR RANA @ BHOLA	SACHIDANANDA PADHEE	BARGARH RURAL /255 /2026
	ABLAPL/13015/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/33460/2026	SWAYAM SATYAPANJA @LUDU @SUBHRANSHU SATYAPRNGYAN	DEBASIS SAHOO	NIMAPADA /322 /2026
	ABLAPL/13016/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/34570/2026	ANGADA BEHERA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /751 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13017/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/34252/2026	BIBHUTI BHUSAN SWAIN @ BACHAN	ABHISIDDHANTA SAHOO	BALIAPANDA /38 /2023
	ABLAPL/13018/2026	VS	VS	J.M.F.C.,PURI(Puri)
		STATE OF ODISHA		GR/0000134/2023
399	D-ABLAPL/34498/2026	DEBASIS KHUNTIA	BRUNDABAN ROUT	RAJKANIKA /692 /2026
	ABLAPL/13019/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/33443/2026	GURUCHARAN MAHAKUD	SUSIL KUMAR PATTNAIK	KOIDA /231 /2026
	ABLAPL/13020/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/34468/2026	MANAS DAS	PRADIPTA BEURA	TIGIRIA /341 /2026
	ABLAPL/13021/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/34566/2026	SITARAM NAIK	JNYANANANDA PANDA	THUAMUL RAMPUR /108 /2018
	ABLAPL/13022/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/32424/2026	SRIKANTA SADANGI@ SRIKANTA KUMAR SHADANGI	PRASANTA KUMAR PANDA	K.NUAGAON /399 /2025
	ABLAPL/13023/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/34426/2026	ANIL BEHERA	AMLAN SHAKTI PAUL	INFOCITY PS /1023 /2026
	ABLAPL/13024/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/34538/2026	TAPASH RANJAN BEHERA	AMITAV TRIPATHY	GOSANINUAGAM /366 /2026
	ABLAPL/13025/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/33139/2026	RACKY NAYAK @ RAKI NAYAK	AMULYA RATNA PANDA	GOCHHAPADA /129 /2026
	ABLAPL/13026/2026	VS	VS	()
		STATE OF ODISHA		//